

**Nomination of cases by Hon'ble the Chief Justice on 10.05.2016**

Sl no.	Case details	Nominated to-	File delivered in section
<b>Full Bench</b>			
1	Crl. P.I.L. - 16507/2015 with Crl. W. P. - 10816/2015 with Crl. R. - 1157/2001	Full Bench of Hon'ble V. K. Shukla, J. , Hon'ble Bharat Bhushan, J. and Hon'ble Manoj Misra, J.	Writ C-II (Crl.) Section on 11-05-2016
2	W. P. - 2436/1998 with W. P. - 3366/1998 with W. P. - 3669/1998	“Place before a Full bench of D. B. presided over by Hon'ble V. K. Shukla, J. & Hon'ble M. K. Gupta, J.”	Writ C-II Section on 11-05-2016
3	W. P. - 51014/2014	F.B. reconstituted as D.B. of Hon'ble V. K. Shukla, J. & Hon'ble Ashwani Mishra, J.	Writ C-II Section on 11-05-2016
4	W. P. - 4187/2008	“Place before the D.B. presided over by Hon'ble Dilip Gupta, J. & Hon'ble Yashwant Varma, J. to constitute Full Bench”	Writ C-II Section on 11-05-2016
5	W. P. - 51134/2015	“Place before the full bench consisting of D.B. presided over by Hon'ble Dilip Gupta, J. & Hon'ble Yashwant Varma, J. ”	Writ C-II Section on 11-05-2016
6	Crl. Rev. - 4694/2011	“Place before a full Bench consisting of Hon'ble V. K. Shukla, J. , Hon'ble Ramesh Sinha, J. & Hon'ble Bharat Bhushan, J. together with reference in Crl. Appeal – 1883/2013”	S.C.A. (Exp) Section on 11-05-2016
7	Crl appeal – 1883/2013 with Crl. Appeal – 7063/2009	“Full bench of Hon'ble V. K. Shukla, J. , Hon'ble Ramesh Sinha, J. & Hon'ble Bharat Bhushan, J.”	S.C.A. (Exp) Section on 11-05-2016
8	W. P. - 6303/2015	“Place before a full Bench consisting of D.B. of Hon'ble Dilip Gupta, J. and Hon'ble M. K. Gupta, J.”	Writ B section on 11-05-2016
9	W. P. - 40695/2005	“Place before the D.B. of Hon'ble Dilip Gupta, J. and Hon'ble Yashwant Varma, J.”	Writ A-II Section on 11-05-2016
10	W. P. - 47540/2015	“Place before D.B. of Hon'ble Dilip Gupta, J. and Hon'ble Yashwant Varma, J.”	Writ A-II Section on 11-05-2016
11	W. P. - 37396/2012	“Place before the D.B. of Hon'ble Vimlesh Kumar Shukla, J.”	Writ A-II Section on 11-05-2016
12	Crl. Appeal Defective (U/S 372 Cr. P. C.) – 67/2013	“Place before a full Bench of Hon'ble V. K. Shukla, J. , Hon'ble Ramesh Sinha, J., J. and Hon'ble Manoj Misra, J.”	Govt. Appeal Section on 11-05-2016
<b>DB of Hon....., J</b>			
13	Crl. M. A. (U/S 482) - 14258/2016 ( N.R.H.M. Scam)	Hon'ble Arun Tandon, J.	Computer Fresh Section on 10-05-2016

14	W. P. - 20505/2016	Hon'ble V. K. Shukla, J.	Writ A-II section on 10-05-2016
15	W. P. - 27488/2000	Hon'ble Arun Tandon, J.	Writ A-II section on 11-05-2016
16	W. P. - 51561/2002	Hon'ble Arun Tandon, J.	Writ A-II section on 11-05-2016
17	Crl. Appeal – 2433/2008	Hon'ble Vikram Nath, J.	Criminal Appeal Section on 11-05-2016
<b>In DB as a member</b>			
18	F.A.F.O. - 844/2011 (Modification Application) with F.A.F.O Defective – 1014/2011	Hon'ble S.B. Singh, J.	F.A.F.O. Section on 11-05-2016
<b>Bench Comprising</b>			
19	Crl. Appeal – 3687/2005 (Correction Application) with Crl. Appeal – 5381/2005	Hon'ble Vikram Nath, J. and Hon'ble K. N. Bajpayee, J.	Criminal Appeal Section on 11-05-2016
20	Crl. Appeal – 1951/2015 with Crl. Appeal – 2319/2015 with Crl. Appeal - 2008/2015	Hon'ble A. K. Tripathi, J. and Hon'ble P. K. Srivastava, J.	Criminal Appeal Section on 11-05-2016
<b>Hon....., J.</b>			
21	W. P. - 20867/2016	Hon'ble M. C. Tripathi, J.	Computer Fresh Section on 10-05-2016
22	Crl. M. A. (U/S 482) – 8976/2016	Hon'ble K. N. Bajpayee, J.	Computer Fresh Section on 10-05-2016
23	Crl. M. A. (U/S 482) – 13658/2016	Hon'ble K. N. Bajpayee, J.	Computer Fresh Section on 10-05-2016
24	W. P. - 20827/2016	Hon'ble M. C. Tripathi, J.	Computer Fresh Section on 11-05-2016
25	Bail – 9766/2016 with Bail – 12861/2015	Hon'ble Ramesh Sinha, J.	Bail Section on 11-05-2016
26	Bail Cancellation – 11298/2016 with Bail – 24462/2015	Hon'ble B.Amit Sthalekar, J.	Bail Section on 11-05-2016
27	W. P. - 1592/2015	Hon'ble R.S.R. Maurya, J.	Writ C-I Section on 11-05-2016
28	Art(227) – 2412/2016 with W. P. - 36903/2014	Hon'ble R.S.R. Maurya, J. (with connected case)	Writ C-I Section on 11-05-2016

<b>Special Order</b>			
<b>29</b>	<b>CrI. W. P. (P.I.L.) - 407/2015</b>	<b>“Place before a Division Bench presided over by Hon'ble Vikram Nath, J. The matter is assigned till final disposal.”</b>	<b>Writ C-II (CrI.) Section on 10-05-2016</b>

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
11.05.2016